

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A.1055 of 1996

Date of Order: 12.5.98.

Present: Hon'ble Mr.Justice S.N.Mallick, Vice-Chairman.
Hon'ble Mr.S.Dasgupta, Administrative Member.

DULAL KARMAKAR

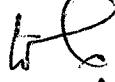
-VS-

UNION OF INDIA & ORS.

For the petitioner: NONE.
For the respondents: NONE.

O R D E R

None appears for the petitioner on calls. The application is dismissed for default. None also appears for the respondents to-day.


(S.Dasgupta)
Member(A)


(S.N.Mallick)
Vice-Chairman.